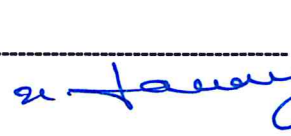


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 285/16	For filing Affidavit of the Director of the Company	621A	Sourcebits technologies Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	U. LAKSHMOJI Rao 9448313483.	P-1	

ORDER

Chartered Accountant for Petitioner Company is present. He requested time to furnish information as directed by this Tribunal on 16/10/2017. Further, he is also directed to get information from ROC-Karnataka, Bangalore and further to file report of the ROC. Registry is directed to address a letter to the R.D for furnishing information whether, he has passed any compounding order on the two Applications filed by the Applicant Company and its Director. List it on 04/01/2018.


Member (T)


Member (J)